

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Available inputs indicate that terrorists/anti-social elements are increasingly resorting to the use of existing/newly launched telecommunication services including Mobile phones, satellite phones, Internet based services, etc. The Government continues to take commensurate remedial measures to combat misuse of communication services like mobile phones, satellite phones etc., as well as, enhancing cyber security of information technology in the country including formulation of Crisis Management Plan for countering cyber attacks and cyber terrorism. Besides CERT-in under DIT has been set up for creating awareness about cyber security and CERT-in (Computer Emergency Response Team) conducts training programme relating to cyber security. It performs both proactive and reactive roles.

A category status for Chhattisgarh under MPF scheme

†3615. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Chhattisgarh had demanded Status of 'A' category regarding modernization of police force;

(b) whether the requirement of additional SPOs has also been cited;

(c) whether the proposal for a lump sum payment of insurance to the dependent families has also been received; and

(d) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. Under the Scheme for Modernization of State Police Forces (MPF), Chhattisgarh is a category 'B' State and is entitled to 75% Central assistance with 25% State share.

(b) Presently, 3500 SPOs have been sanctioned for Chhattisgarh. No proposal has been received from Government of Chhattisgarh for grant of additional SPOs to Chhattisgarh.

(c) and (d) Under the Security Related Expenditure (SRE) Scheme, the Ministry of Home Affairs reimburses 100% of the expenditure on provision of insurance for State Police personnel involved in anti-naxal operations.

Central assistance to Orissa under MPF scheme

3616. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Orissa has sought Central assistance for modernization of State Police;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether Government of Orissa has also requested to include certain districts of the State under the Security Related Expenditure (SRE) scheme as these districts are substantially affected by extremists and to provide training to police battalions on the NSG pattern; and

(d) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. For the financial year, 2009-10, the State Government of Orissa submitted to the Ministry of Home Affairs an annual action plan for Rs.79.67 crore under the Scheme for Modernization of State Police Force. On the basis of the Central allocation to Orissa and the utilization of Central funds of previous years reported by the State Government, an amount of Rs.51.87 crore was released during 2009-10 to Orissa under the Scheme against the approved action plan.

(c) and (d) On the basis of proposal received from Government of Orissa in 2009, five new districts viz. Deogarh, Jajpur, Kondhamal, Dhenkanal and Nayagarh were included in the list of districts covered under Security Related Expenditure (SRE) scheme under which reimbursement is made to the States in respect of the expenditure incurred by them on anti-naxal operations.

As per available information, 65 training slots under NSG's training programme, namely, Police commando Instructors Course, have been provided to Orissa State Police personnel and NSG has provided training to these personnel in two batches; one from 6th July to 26th September, 2009; and another from 5th October to 26th December, 2009.

Proposal for restructuring ITBP

3617. SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received any scheme for restructuring of Indo Tibetan Border Police (ITBP);

(b) if so, the details thereof and salient features thereof;

(c) whether Government has examined the said proposal; and